

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

IA 183558/2018,183560/2018, in Petition(s) for Special Leave to Appeal (C) No(s). 13418/2018

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS. Petitioner(s)

VERSUS

ABHISHEK SINGH

Respondent(s)

IA No. 183560/2018 - EXEMPTION FROM FILING O.T.
IA No. 183558/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 09-07-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Rachit Mittal, Adv.
Mr. Ankit, Adv.
Mr. Sudhir Naagar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application filed for substituted service by way of publication in respect of the sole respondent is allowed. Proof of publication be filed within four weeks.

List again on 11.9.2019.

ANIL LAXMAN PANSARE
Registrar